

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – Court Nos. 1 & 2**

Date: 07-03-2019

## Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No.218 of 2017 (SZ)	M/s.Coastal Waste Management Project, (A Division of Ramky Enviro Engineers Ltd.) Rep.,by its Director Sri A.S.Prasad Reddy Vishakapatnam <b>Vs</b> State of Andhra Pradesh. Rep.,by its Principal Secretary, Environment Forest Science and Technology, Guntur District and 4 others	M/s. P.Venkaiah Naidu Associates <b>Counsel for Applicant</b> M/s.H.Yasmeen Ali for R1 M/s. T.Sai Krishnan for R2 to R4	22-04-2019
2	Appeal No.90 of 2017(SZ)	M/s.Coastal Waste Management Project, (A Division of Ramky Enviro Engineers Ltd.) Rep.,by its Director Sri A.S.Prasad Reddy Vishakapatnam <b>Vs</b> State of Andhra Pradesh. Rep.,by its Principal Secretary, Environment Forest Science and Technology, Guntur District and others	M/s. P.Venkaiah Naidu Associates <b>Counsel for Appellant</b>  M/s.H.Yasmeen Ali for R1 M/s. A.S.Baradhi for R5	22-04-2019

## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
3	Application No.227 of 2016(SZ)	Samanvaya Vedika Jayanagar Rep.,by its General Secretary Shri.Obedulla Khan Bengaluru <b>Vs</b>	M/s.Clifton D'Rozario <b>Counsel for Applicant</b>  M/s.Poovayya & Co for R1 M/s.Me.Sarashwathy for R2 M/s.Devaraj Ashok for R3 & R4	22-04-2019

		Bangalore Metro Rail Corporation Ltd Rep., by its Managing Director and 3 others		
4	Application No.149 of 2016(SZ) & M.A.No.46 of 2017(SZ)	Mr.V.Ramasubbu, Srivaikundam. <b>Vs</b> Union of India, Rep. by its Secretary to Govt, MoEF & CC, New Delhi and 8 Others	M/s.A.Thirumalai Raja <b>Counsel for Applicant</b> M/s.M.R Gokul Krishnan for R1, R2 & R4 M/s. E.Manoharan for R3 & R5, R8 M/s. H.Yasmeen Ali for R6 & R7 M/s. R.Suresh Kumar for R9	<b>22-04-2019</b>
5	Application No.39 of 2017 (SZ)	V.Nehru Dharmapuri District <b>Vs</b> The Chairman Tamil Nadu Pollution Control Board Chennai and 5 others	M/s.R.Prabakar <b>Counsel for Applicant</b> M/s. Rita Chandrasekar for R1,R2 M/s E.Manoharan for R3 M/s.P.Srinivas for R4 M/s. V.R.Annagandhi for R6 M/s. R.Rajaramani for R7	<b>22-04-2019</b>
6	Application No.105 of 2016(SZ)	Mr. G.Shankar, Habitat Technology Group, Trivandrum and 2 others <b>Vs</b> The State of Kerala, Rep. by its Secretary, Department of Environment and Climate Change, Thiruvananthapuram, kerala and 8 others	M/s. Harish Vasudevan <b>Counsel for Applicant</b>  M/s. E.K.Kumaresan for R1 to R5 M/s. V.K.Rema Smirithi for R6 M/s. K.R Harin for R7 M/s. Su. Srinivasan Asst. Solicitor General for R8 M/s.Abraham Markos M.Karunanidhi for R9	<b>22-04-2019</b>
7	Application No.45 of 2017(SZ)	Thenkeeranur Vivasayigal Nala Sangam Rep.,by its Secretary G.M/snivasan, Villupuram District <b>Vs</b> The Union of India Rep.,by its Secretary to Government, Ministry of Environment and Forest, New Delhi and 9 others	M/s.Taaur Associates <b>Counsel for Applicant</b>  M/s.Syed Nurullah Sheriff for R1 M/s. E.Manoharan for R2 & R3,R8 to R10 M/s. P.T.Ramkumar for R4 to R6 M/s.H.Yasmeen Ali for R7	<b>22-04-2019</b>

8	Application No.111 of 2017 (SZ)	P.S.Mani @ P.NA.Manisundhar Chennai <b>Vs</b> The Member Secretary Tamil Nadu Pollution control Board Chennai and 11 others	M/s.S.P.Vijayaragavan <b>Counsel for Applicant</b>  M/s. Rita Chandrasekar for R1,R12 M/s. E.Manoharan for R2,R3,R4,R6 to R11 M/s. Su.Srinivasan (Asst.Solicitor General) For R5	<b>22-04-2019</b>
9	Appeal No.139 of 2016 (SZ)	M/s. Jones Foundation Pvt. Ltd., Rep. by its Managing Director, Madipakkam, Chennai <b>Vs</b> The State Level Environment Impact Assessment Authority, rep. by its Chairman, Chennai and another	M/s. J. Ravindran <b>Counsel for Appellant</b>  Mr.M.R.Gokul Krishnan For R1 and R2	<b>22-04-2019</b>

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